## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/6/2016

NAME OF THE PETITIONER(S)

: Mathew Koshy

NAME OF THE RESPONDENT(S)

: Palmyra Springs Private Limited & 3 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

T.H. VIJAY PRASAD

Practicing Company Secretary

SUAPRALACH

Petitiones

## ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that talks between the parties for settlement have failed. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 12.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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